

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 29th day of **March, 2019**

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01551/2015

Roshani Kannaujia

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri L.P. Tiwari

O R D E R

List revised. None present for the applicant. Shri Vidit Khanna proxy counsel for Shri L.P. Tiwari, counsel for the respondents is present.

2. Even on the last occasion i.e. on 21.12.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/